Vehicles Act, 1939, a copy each of the following Notifications: —

Papers laid

- (i) Notification No. 127/60, dated the 28th June, 1960, publishing certain amendments in the Andaman and Nicobar Islands Motor Vehicles Rules, 1939, issued by the Chief Commissioner, Andaman and Nicobar Islands. [Placed in Library. See No. LT-2338/60.]
- (ii) Notification No. H(T) 14-787/ 58, dated the 13th July, I960, publishing an amendment in the Punjab Motor Vehicles Rules, 1940, as applied to Himachal Pradesh, issued by the Himachal Pradesh Administration. [Placed in Library. See No. LT-2337/60.]

# NOTIFICATION RE NATIONAL. CO-OPERATIVE DEVELOPMENT AND WAREHOUSING BOARD

THE MINISTER or COMMUNITY DEVELOPMENT AND CO-OPERA-TION (SHRI S. K. DEY): Sir, I beg to lay on the Table a copy of the Ministry of Community Development and Cooperation (Department of Cooperation) Notification G.S.R. No. 998, dated the 29th August, 1960, publishing the names of persons nominated to be members of the National Cooperative Development and Warehousing Board. [Placed in Library. *See* No. LT-2370/60.]

#### STATEMENT RE DROUGHT CONDITIONS PREVAILING IN CERTAIN AREAS OF MYSORE STATE

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAFPA): Sir, the rains have been inadequate in Raichur, Bellary and parts of Bijapur, Dharwar, Belgaum, Gulbarga, Chitaldrug, Tunkur and Kolar districts of Mysore State. Although there have been some rains during the last few days, the position is still causing anxiety.

The Mysore Government hav\* already opened about 1,000 fair price shops for distribution of foodgrains. More shops will be opened if found necessary. 13,000 tons of rice have so far been allotted by the Government of India to Mysore from Madhya The Pradesh. Mysore Government had already available with them 7 to 8 thousand tons of rice. They have also been supplied adequate quantity of wheat and have been told that any additional quantity of wheat required will be made available. With these stocks the Mysore Government are arranging distribution of foodgrains through the fair price shops.

The Mysore Government have started relief works to provide work for the population in the affected areas. They have also sanctioned *taccavi* and irrigation well loans and other loans to help the people of these areas. The amounts so far sanctioned under various heads have been as follows:—

#### Rs. lakhs

Loans for irrigation wells and subsidy Loans to co-operative societies for purchase of food and fodder Loans to Development areas	19·34 15·00 3·50
Total	187.49

To meet the problem of the scarcity of fodder the State Government  $ar_e$  giving transport subsidies to the co-operative societies for import of fodder.

The position is being carefully watched by the Mysore Government and they are taking all possible steps to provide relief to the population of the affected areas. I may also add Sir, that I intend going to Bangalore on the 10th to arrange for the speedy movement of foodgrains from Madra\* and Bombay to wherever they are needed in the Mysore State. SHRI AKBAR ALI KHAN (Andhra Pradesh): May I know Sir, whether similar arrangements" have been made for the scarcity areas in Andhra Pradesh also?

SHRI M. V. KRISHNAPPA: Yes, arrangements have been made and the Andhra Pradesh Government has also started relief works. We have promised -hem some 50,000 tons of rice. And I may also add that when I go, I go first to Andhra Pradesh and then from there to Mysore.

# REFERENCE TO NOTICE OF MO-TION FOR PAPERS

SHRI BHUPESH GUPTA (West Bengal): Sir, I had given notice of & motion for papers regarding the proposal of the Government of the U.S.S.R, that the Heads of Governments should lead their delegations to the coming session of the U.N. General Assembly and ...

MR. CHAIRMAN: Yes, we have got it and we have sent it to the Prime Minister and when lie is ready he will come and tell us what he has to say.

SHRI BHUPESH GUPTA: Sir, we are all very much interested in it because . . .

MR. CHAIRMAN: Of course, we are interested.

SHRI BHUPESH GUPTA: You are also interested, Sir, I know that.

# LEAVE OF ABSENCE TO SHRIS. C. KARAYALAR

MR. CHAIRMAN: I have to inform Members that the following letter has been received from Shri S. C. Karayalar;

"I have been undergoing treatment as an inpatient in a hospital

here and regret I am unable therefore to attend the current session of the Rayja Sabha. I request that the House may be pleased to grant me leave of absence for the whole of thij session."

in Assam

Is it the pleasure of the House that permission be granted 'to Shri Karayalar for remaining absent for all meetings of Che House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

# ALLOTMENT OF TIME FOR MOTION RE SITUATION IN ASSAM

MR. CHAIRMAN: I have to inform Members that under rule 153 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted one day for the consideration of the Government motion regarding the situation in Assam.

#### MOTION RE SITUATION IN ASSAM

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANI): Mr. Chairman, I beg to move:

"That the situation in Assam and the Report of the Parliamentary Delegation thereon, laid on the Table of the Rajya Sabha on the 30th August, 1960, be taken into consideration."

Sir, I am placing this motion before this House with a feeling of great grief and distress. The Assam affairs have attracted considerable public attention and the press and parties and others interested in public affairs have expressed their views on these affairs. The Assam situation has also been discussed in the other House and every aspect has been examined.